

**INCOME TAX APPELLATE TRIBUNAL, ALLAHABAD**

**REVISED CAUSE LIST OF DB BENCH FOR 05-DECEMBER-2024 (THURSDAY)**

**BEFORE HON'BLE SUBHASH MALGURIA, JUDICIAL MEMBER  
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**HYBRID THROUGH CISCO WEBEX MEETING NO.26419593252 PWD123456 AT 11:00AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 261/ALLD/2003	1997-98	[D] M/S KAY FLAMES PVT. LIMITED (HCD)	
2	CO 29/ALLD/2004	1997-98	[A] M/S KAY FLAMES PVT. LIMITED (IN ITA 261/A/2003 (HCD))	
3	ITA 108/ALLD/2004	FY. 1998-99	[A] KAY FLAMES PVT. LIMITED (HCD)	
4	ITA 135/ALLD/2006	B.P.01/04/1998 to 08/12/1999	[A] MANORAMA DEVI W/O LT.MUNNA LAL VERNA	
5	ITA 160/ALLD/2013	2004-05	[A] SHRI BASANT LAL KESARWANI,S/O SRI MUKUTDHAR KESARWANI	
6	ITA 11/ALLD/2022	2003-04	[A] BASANT LAL KESARWANI	
7	ITA 323/ALLD/2014	2003-04	[A] LALJI KESARWANIS/O LATE MUKUT DHARI KESARWANI	
8	ITA 324/ALLD/2014	2004-05	[A] LALJI KESARWANI,S/O LATE MUKT DHARI KESARWANI	
9	ITA 22/ALLD/2024	2009-10	[A] SMT. RANJANA BAJPAI	
10	ITA 119/ALLD/2024	2017-18	[A] PAWAN KUMAR KASAUDHAN, L/H- POONAM GUPTA	
11	ITA 130/ALLD/2024	12AB(1)(B)(II)	[A] PRAYAG EDUCATION TRUST	
12	ITA 131/ALLD/2024	80 G (5)	[A] PRAYAG EDUCATION TRUST	

  
**Office Superintendent  
For Assistant Registrar  
04-Dec-2024**

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**IN COURT ROOM 1**

**SMC MATTER WILL BE HEARD AFTER DB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 114/ALLD/2024	2019-20	[A] RAJESH KUMAR MAURYA	

  
**Office Superintendent  
For Assistant Registrar  
04-Dec-2024**